

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP (HC)/119 & 120/2017
NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION INDIA PVT LTD
NAME OF THE TRANSFEREE : MCGRAW HILL EDUCATION SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	ADV	SIGNATURE
	GLADYS DANIEL	REPRESENTATION BY WHOM		<i>Adv. Gladys</i>

ORDER

Counsel for the Petitioner present and prayed for extension of time for making publication in the newspaper. At request, time is extended to fulfill the requirements under law. Put up on **17.11.2017 at 10.30 A.M.**

cd
MEMBER (TECHNICAL)

sd
MEMBER (JUDICIAL)

ghk